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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

INTERLOCUTORY APPLICATION NO. 79 OF 2025/EZ

IN

O.A. NO. 18 OF 2025/EZ

(Earlier OA No. 1315/2024/PB)

IN THE MATTER OF:

AN INTERLOCUTORY APPLICATION (IA) FOR RECALLING /
MODIFICATION OF ORDER DATED 29.05.2025;

-AND-

IN THE MATTER OF:

RAMESH PRASAD SINGH

...APPLICANT

-VERSUS-

STATE OF BIHAR & ORS.

...RESPONDENTS

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Sl. No.	Particulars	Annexure	Page No.
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2.	Copy of the said re-filing receipt Counter Affidavit, Order dated 29/05/25	R/1 Colly	8 - 48

Date: 08/08/2025

Place: Chhapra, Bihar.

Filed by:

Surendra Kumar
Advocate

Mr. Surendra Kumar,
Advocate,

M: 9433361866

E: surendra.kr15@rediffmail.com



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

79
8/8/25

INTERLOCUTORY APPLICATION NO. 79 OF 2025/EZ

Subm. Aman Samir
Address D.M.
solely elapsa
before me on identification
8/8/25
NOTARY PUBLIC, Bihar

IN

O.A. NO. 18 OF 2025/EZ
(Earlier OA No. 1315/2024/PB)

IN THE MATTER OF:

AN INTERLOCUTORY APPLICATION (IA) FOR RECALLING /
MODIFICATION OF ORDER DATED 29.05.2025

-AND-

IN THE MATTER OF:

RAMESH PRASAD SINGH

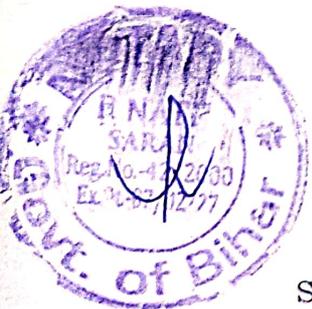
...APPLICANT

-VERSUS-

STATE OF BIHAR & ORS.

...RESPONDENTS

The Humble Petition/application on
behalf of the Applicant most
respectfully



SHEWETH:

1. The Applicant, presently posted as District Magistrate, Chapra, Bihar working for gain at the Office of District Magistrate, Chapra, Bihar respectfully submits this application seeking recall /

modification of the directions issued by this Hon'ble Tribunal in its order dated 29.05.2025, primarily for the following grounds.

2. That the Order dated 29th May, 2025, directed the personal appearance of the District Magistrate, Chapra, Bihar and made observations in the Order that the District Magistrate, Chapra is very casual and negligent in complying with Tribunal's order in submitting Report well in time, which is factually incorrect and has caused undue damage to the reputation of District Magistrate, Chapra. The applicant has always acted in good faith and has been proactive in addressing the challenges.
3. The applicant states that the Counter Affidavit was filed by the Ld. Advocate of the Applicant but at the time of E-filing the Ld. Advocate due to a bona-fide mistake failed to write and sign that the said Counter Affidavit that the said affidavit is being Filed by Surendra Kumar Advocate, further the 'Page No' column was not filled correctly as such the said Counter Affidavit was marked as 'Defective'. But the same could not be refiled as the defects were notified by evening and the NGT portal had some difficulty or was facing certain glitches. As such, the applicant or the Ld. Advocate representing District Magistrate, Chapra, never had the intention or reason for non-compliance of this Hon'ble Tribunal's Order in regards to filing the Final Report by the Joint Committee within the time line as granted by the Hon'ble Tribunal.

It is most humbly submitted that the Ld. Advocate prayed for some consideration for allowing the Ld. Advocate to refile the Counter Affidavit after removing the defects as the said E-filing portal was facing certain problem and to bring on record its detailed compliance report but the prayer of the applicant was not allowed.



However, the Hon'ble Tribunal proceeded to pass the impugned directions, which have caused grave prejudice to the District Magistrate, Chapra, Bihar.

5. That the District Magistrate, Chapra, Bihar has subsequently refiled the Counter Affidavit by removing the defects. Thus, the observation in the impugned order against the District Magistrate, Chapra, Bihar is factually incorrect and has caused irreparable damage to the reputation of the District Magistrate, Chapra, Bihar. The District Magistrate, Chapra, Bihar has always acted in utmost good faith and has been proactive in addressing the challenges related to waste management.

Copy of the refiled payment receipt, Counter Affidavit and Order dated 29/05/2025 is annexed hereto and marked as Annexure R/1, Collectively.

6. In light of the above submissions, the applicant most respectfully prays that this Hon'ble Tribunal may recall/modify the directions passed for the personal appearance of the District Magistrate, Chapra, Bihar and remove the observation made against the District Magistrate, Chapra, Bihar.

That the District Magistrate, Chapra, Bihar hereby assures this Hon'ble Tribunal of its complete and unwavering cooperation in ensuring compliance with all statutory obligations and environmental norms.



In view of the foregoing facts and circumstances, it is most

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respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. Recall the directions issued in the order dated 21.05.2025 requiring the personal appearance of the District Magistrate, Chapra, Bihar;
- b. Expunge the adverse remarks made against the District Magistrate, Chapra, Bihar in the order dated 29.05.2025;
- c. Pass any other order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice.

And your Petitioner/Applicant, as in duty bound, shall ever pray.



Anwar Sami
 ✓ DEONENT 8/8/25

(Identify the document to be signed and L.I. my presence)

Vinayak Kumar
 ADVOCATE 8/8/25

Case No. 22/3/03

VERIFICATION

I, Aman Samir, son of R. B. Das, aged about 37 years, by occupation- Government Service, presently posted as District Magistrate, Saran, Chapra, Bihar, do hereby solemnly verify that the contents of paragraphs 1 to 7 of the above Interlocutory Application are true to my knowledge and belief derived from records, documents, and legal research, and nothing material has been concealed therefrom.



Aman Samir
DEPONENT 8/8/25

I hereby certify the contents of this application are true and correct to the best of my knowledge and belief.

Kunal Mahab
ADVOCATE 8/8/25

AFFIDAVIT

I, Aman Samir, son of R. B. Das, aged about 37 years, by occupation- Government Service, presently posted as Executive Officer, Nagar Parishad, Siwan, Bihar working for gain at the Office of Municipal Commissioner, Nagar Parishad, Siwan, Bihar, Pin- 841226, do hereby solemnly affirm and state as follows:

- 1. That I am Petitioner/Applicant herein and therefore I am well conversant with the facts of the aforesaid case and competent to affirm this affidavit.
- 2. The statements made in paragraphs 1 to 7 of the foregoing petition are true to my knowledge and those contained in paragraph nos. 5 are matters of record and information derived from record, which are believed to be true and correct, and the rest thereof are my respectful submissions before this Hon'ble Court.

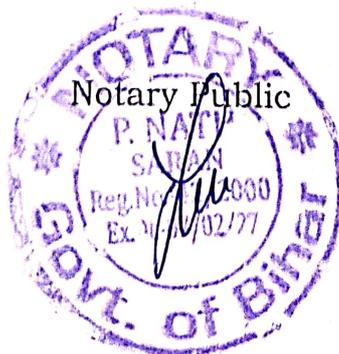
Prepared in my Office

Surendra Kumar
Advocate
Surendra Kumar
Advocate

Aman Samir
Deponent
Identified by me
8/8/25

Muzalee Mehra
Advocate
8/8/25
ADVOCATE

Before Me





National Green Tribunal

Case Title	Ramesh Prasad Rawat Vs. State of Bihar
Miscellaneous No.	1902131000462025/8
Transaction id	1900210171452025
Bank Transaction id	0708250026436
Payment Date	2025-08-07 00:00:00.0
Amount	165 Rs.
Status	Transaction is completed successfully

S. No.	File Name	Party Name	Location	Document Type
1	02_Reply_002_1754549492270.pdf	District Magistrate Saran	KOLKATA(EASTERN ZONE BENCH)	Reply

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH,
AT KOLKATA

Original Application No.18/2025/EZ

In the matter of:-

Ramesh Prasad Rawat

...Applicant

-Versus-

The State of Bihar & Ors.

...Respondents

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1.		Report in the form of Affidavit	1 - 7
2.	Annexure- A	Copy of the Final Inspection Report	8 - 38

Date: 28-05-2025

Place: Chapra, Saran, Bihar

Filed by:

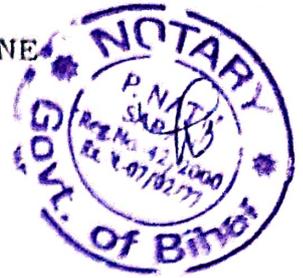
Surendra Kumar
Advocate

Surendra Kumar
Advocate

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BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH, AT KOLKATA

Original Application No.18/2025/EZ



In the matter of:-

Ramesh Prasad Rawat

...Applicant

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20/5/25

-Versus-

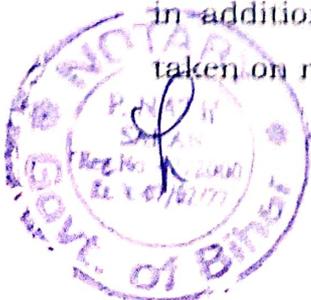
The State of Bihar & Ors.

...Respondents

FINAL INSPECTION REPORT IN FORM OF AFFIDAVIT BY THE DISTRICT
MAGISTRATE, CHAPRA (SARAN).

I AMAN SAMU son of R. D. DAS aged 37 years, by occupation-
Government service, working for gain at the Office of District Magistrate,
Chapra (Saran), Bihar, do hereby solemnly affirm and submit as follows:

1. That I am holding the post of District Magistrate, Saran and I have made myself acquainted with the facts and circumstances of the instant Original Application and have gone through the documents pertaining to the subject matter of the instant Application and I am competent to file the instant Affidavit before this Hon'ble Tribunal vide an Authorization granted in my favour by the District Magistrate, Saran.
2. That the Answering Respondent states that vide a Solemn order dated 25.03.2025, the National Green Tribunal, Eastern Bench directed the Respondent No. 1 i.e The State of Bihar to file the Final Inspection Report in addition to the Interim Inspection Report already filed which was taken on record by the Hon'ble Tribunal.



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3. That as per the directions passed in the said Solemn Order dated 25th March, 2025, the Joint Committee constituted of the representatives of the District Magistrate, Saran, Bihar State Pollution Control Board, and Central Pollution Control Board, conducted the inspection of alleged site on 27.12.2024, wherein it recorded its findings and observations as follows:

"C. Findings and Observations

1. Buffer Zone Compliance SWM Rules, 2016

The joint committee verified compliance with buffer zone requirements from various Setups:

- i. Dabra River: 226.94 meters, the complainant claimed that the river is just 15 meters away from. dumpsite;
- ii. Borewell of nearest Domestic Household: 303 meters
- iii. Religious Structure: 515.8 meters.
- iv. The distances of said Setup/ structures were found to be in compliance with the siting criteria of the SWM Rules 2016. However, moderate odor was found during the site visit, indicating inadequate odor management...".

4. That the Answering respondent further states that the water samples were taken from the alleged site the results of which are reproduced in the Report:

"Environmental Monitoring

Ground water samples were collected from the borewell belonging to the premises of Sh. Sanjay Kumar Sah, Saran (PIN-841311) on 27.12.2024. The sampling location's GPS coordinates are



25.88137531, 84.90921862. The analysis was conducted by the Central Laboratory, BSPCB. Patna Laboratory Reference No. 2327).

The analysis reveals that while most physicochemical parameters are within acceptable limits as per IS 10500:2012 standards, the microbiological contamination (Total and Fecal Coliform) significantly exceeds the safety standards for drinking water. This contamination could be attributed to seepage from the nearby waste dump site & Open defecation which pose a public health concern.”

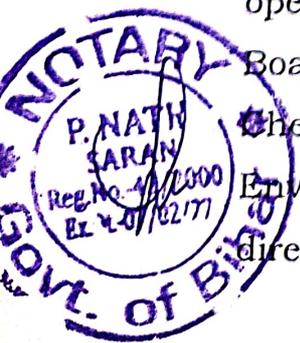
5. That the Answering Respondent further submits that various stakeholders were also consulted during the inspection:

The following stakeholders were present during the inspection:

- Sh. Ramesh Prasad, Complainant
- Sh. Sanjeev Kumar & Others Villagers
- Sh. Goutam Sah. Mukhia, Gram Panchayat-Katsa (Amnour)
- Dr. Shashank Kumar, Medical Officer. Arna PHC. Amnour
- Sh. Indu Bhushan, Advocate, Nagar Nigam. Chapra.

The villagers expressed their preference for relocating the dumpsite, which warrants careful consideration in future planning decisions.

6. That the Answering Respondent further states The dump site is operating without consent from the Bihar State Pollution Control Board the Nagar Nigam, Chhapra has submitted: KML file checklist (Annexure-III) to BSPCB, BSPCB has advised obtaining Environmental Clearance from SEIAA Bihar. BSPCB issued directions dated, 21 August, 2024 under Section 31A of the Air



(Prevention and Control of Pollution) Act, 1981 and Section 33A of the Water (Prevention and Control of Pollution) Act, 1974.

7. That the respondent as the Nodal Officer states that vide the Final inspection the joint committee would like to bring on record the following recommendations / steps that needs to be immediately taken by the Nagar Nigam, Chapra (Saran) inter alia as follows:

"...D. Recommendations:

In view of the above observation, the following recommendations are provided:

- i. No further dumping of the solid waste at the alleged site may be allowed.
- ii. The site inspection and analysis report of ground water reveal significant environmental violations requiring immediate intervention by respective agencies.
- iii. For public health protection, authorities should issue a water quality advisory, provide alternative water supply sources, and implement a comprehensive health monitoring system for affected populations.
- iv. To address the moderate odor issues, an odor management system should be implemented immediately. This should include daily application of approved deodorizing agents following a schedule.

Based on the groundwater analysis, health impact assessment and stakeholder feedback, the dump site should be relocated following a comprehensive site selection process considering environmental, social, and economic factors with proper geological assessments and in compliance with SWM



Rules 2016 and EIA Notification, 2006 and subsequent amendments.”

Copy of the Final Inspection Report dated 19.05.2025, is annexed herewith and marked as **Annexure 'A'**.

8. That the District Magistrate, Saran is also taking step and undertakes to comply all orders passed by this Hon'ble Tribunal and the respondent is willing to abide by the order/s direction/s passed by this Hon'ble Tribunal.
9. The statements made in paragraph nos. 1 to 6 & 8 & 9 are true to my knowledge, those made in paragraph no, 7 are true to my information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Tribunal.

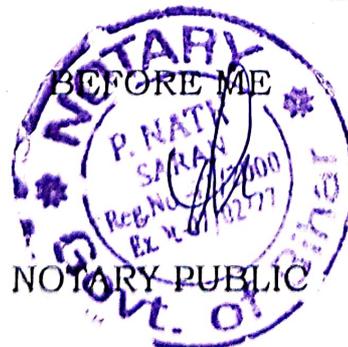
Prepared at my office
Suresh Kumar
Advocate

Advocate

✓ Aman Sami
DEPONENT

Identified by me

Sushant Shekhar
Advocate 28/5/25 -
Enrolment no.



Inspection Report of the Dump Site in the Vicinity of Erstwhile Marhaura Sugar Mill, Chapra Nagar Nigam, District Saran, Bihar, carried out by the joint committee constituted in compliance to Hon'ble NGT Matter OA No.1315/2024/PB.

A. Background

The Hon'ble NGT Principal Bench, New Delhi, registered the matter on the complaint filed by Sh. Ramesh Prasad Singh (Village: Ram Chak, PO: Katsa, Dist: Saran, Bihar-841311) as OA 1315/2024/PB and passed an order directing the constitution of a joint committee. The committee was directed to carry out an inspection of the dump site at erstwhile Marhaura Sugar Mill, Chapra Nagar Nigam, and to submit a factual report before the Hon'ble NGT.

B. Committee Composition and Inspection Details

The joint committee, comprising of representatives from the District Magistrate, Saran, Bihar State Pollution Control Board and Central Pollution Control Board, conducted the inspection of alleged site on December 27, 2024. Following Officials were present during inspection:

- i. Sh. Mukesh Kumar, Additional Collector, Saran
- ii. Sh. Ashok Kumar, ASO, Regional Office, Muzaffarpur, BSPCB
- iii. Sh. Nalini Mohan Singh, Scientist, BSPCB, Patna
- iv. Sh. Debabrata Das, Scientist-B, CPCB, Kolkata

C. Findings and Observations

1. Buffer Zone Compliance - SWM Rules, 2016

The joint committee verified compliance with buffer zone requirements from various Setups:

Feature/Setups	Measured Distance by the committee	Required Buffer	Compliance Status	Notes
Water Body (Dabra River)	226.94 meters	100 meters	Compliant	Complaint claimed 15m distance
Borewell/Groundwater Source	303 meters	200 meters	Compliant	From nearest domestic household
Religious Structure	515.8 meters	200 meters	Compliant	

* Based on Solid Waste Management Rules, 2016 requirements

The GPS tagged arial distance measurement is enclosed herewith Annexure-I.

The distances of said Setup/ structures were found to be in compliance with the siting criteria of the SWM Rules 2016. However, moderate odor was found during the site visit, indicating inadequate odor management.

2. Legacy Waste Management Status:

- Total Legacy Waste Quantified: 2,47,500 MT (From November 14, 2023 to December, 26, 2024)
- Processed Waste Volume: 95,000 MT (From November 14, 2023 to December 26, 2024)
- Remaining to be Processed: **1,52,500 MT.**

The Log Book of the Legacy Waste is enclosed as **Annexure-II.**

The Chapra Nagar Nigam selected the site for potential landfill development. However, they began processing legacy waste without implementing necessary preventive measures or obtaining statutory compliance. As per Rule 22 of the Solid Waste Management Rules, legacy waste remediation was to be completed by April 7, 2021. The ongoing processing is beyond

this deadline constitutes a noncompliance of the SWM Rules, 2016.

3. Environmental Monitoring

Ground water samples were collected from the borewell belonging to the premises of Sh. Sanjay Kumar Sah, Saran (PIN-841311) on 27.12.2024. The sampling location's GPS coordinates are 25.88137531, 84.90921862. The analysis was conducted by the Central Laboratory, BSPCB, Patna (Laboratory Reference No. 2327).

Water Quality Analysis Results vs BIS Standards

Parameter	Result	Acceptable Limit	Permissible Limit	Status
pH	7	6.5-8.5	No relaxation	Within limits
Turbidity (NTU)	4.9	1	5	Above acceptable but within permissible limit.
Total Hardness as CaCO ₃ (mg/L)	474	200	600	Above acceptable but within permissible limit.
Calcium Hardness (mg/L)	127.34	75	200	Above acceptable but within permissible limit.
Magnesium Hardness	37.9	30	100	Above acceptable but within permissible limit.
Chloride (mg/L)	95	250	1000	Within limits
Total Coliform (MPN/100ml)	240	Not detectable	Not detectable	Exceeds limits.
Fecal Coliform (MPN/100ml)	70	Not detectable	Not detectable	Exceeds limits.

The analysis reveals that while most physicochemical parameters are within acceptable limits as per IS 10500:2012 standards, the microbiological contamination (Total and Fecal Coliform) significantly exceeds the safety standards for drinking water. This contamination could be attributed to seepage from the nearby waste dump site & Open defecation which pose a public health concern.

4. Stakeholder Consultation:

The following stakeholders were present during the inspection:

- Sh. Ramesh Prasad, Complainant
- Sh. Sanjeev Kumar & Others Villagers
- Sh. Goutam Sah, Mukhia, Gram Panchayat-Katsa (Amnour)
- Dr. Shashank Kumar, Medical Officer, Arna PHC, Amnour
- Sh. Indu Bhushan, Advocate, Nagar Nigam, Chapra.

Key Feedback: The villagers expressed their preference for relocating the dumpsite, which warrants careful consideration in future planning decisions.

5. Regulatory Compliance Status]

The dump site is operating without consent from the Bihar State Pollution Control Board the Nagar Nigam, Chhapra has submitted: - KML file - Checklist (Annexure-III) to BSPCB, BSPCB has advised obtaining Environmental Clearance from SEIAA, Bihar.

BSPCB issued directions dated, 21 August, 2024 under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 and Section 33A of the Water (Prevention and Control of Pollution) Act, 1974.

6. Health Impact Assessment:

Based on the official document from Community Health Centre Amnour in Saran, Bihar, there has been a notable increase in number of patients across all three facilities (at Koreya, Sandhalpur, and Katsa) from 2023 to 2024. The OPD visits showed substantial

growth, with Koreya increasing from 5,340 to 7,380, Sandhalpur from 1,764 to 2,820, and Katsa from 5,616 to 7,656. Similarly, Diarrheal patient registrations also improved across all centres, with Koreya showing the highest percentage increase from 68 to 97 patients, followed by Sandhalpur (52 to 63) and Kataya (74 to 85). The said document is enclosed as **annexure- III**.

D. Recommendations:

In view of the above observation, the following recommendations are provided:

- i. No further dumping of the solid waste at the alleged site may be allowed.
- ii. The site inspection and analysis report of ground water reveal significant environmental violations requiring immediate intervention by respective agencies.
- iii. For public health protection, authorities should issue a water quality advisory, provide alternative water supply sources, and implement a comprehensive health monitoring system for affected populations.
- iv. To address the moderate odor issues, an odor management system should be implemented immediately. This should include daily application of approved deodorizing agents following a schedule.
- v. Based on the groundwater analysis, health impact assessment and stakeholder feedback, the dump site should be relocated following a comprehensive site selection process considering environmental, social, and economic factors with proper geological assessments and in compliance with SWM Rules 2016 and EIA Notification, 2006 and subsequent amendments.

Ashok Kumar
Ashok Kumar,
ASO, BSPCB

Nalini Mohan Singh
Nalini Mohan Singh,
Scientist, BSPCB

Debabrata Das
Debabrata Das
Scientist 'B'
CPCB

Mullesh Kumar
Mullesh Kumar,
Additional Collector,
Saran

SURETRAD RESEARCH PVT. LTD (CHHAPPRA)

MONTH - MAY (2024)

Shayam Chowk

S/NO	DATE	NETWEIGHT	Total Vechile
1	02/05/24	204.33	13
2	03/05/24	258.55	17
3	04/05/24	312.04	19
4	05/05/24	242.84	19
5	06/05/24	573.615	43
6	07/05/24	486.67	30
	Total	2070.045	141

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SURETRAD RESEARCH PVT. LTD (CHHAPP)
Month - June 2024 Shyam Chowk

S.No	Date	Net Weight	Vehicle	Visit
8	01/06/24	292.23	24	
9	02/06/24	147.935	11	
10	03/06/24	184.11	12	
11	04/06/24	428.28	29	
12	05/06/24	265.82	18	
13	06/06/24	219.29	14	
14	07/06/24	378.33	25	
15	08/06/24	366.845	29	
16	09/06/24	468.29	36	
17	10/06/24	572.28	43	
18	11/06/24	560.95	44	
19	12/06/24	672.085	51	
20	13/06/24	466.56	36	
21	14/06/24	596.47	44	
22	15/06/24	612.635	48	
23	16/06/24	669.11	48	
24	17/06/24	660.99	42	
25	18/06/24	747.1	49	
26	19/06/24	773.995	55	
27	20/06/24	765.095	54	
28	21/06/24	787.284	56	
29	22/06/24	697.655	51	

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SURETRAD RESEARCH PVT LTD (CHHAPRA)

Month - June - 2024

Shyam Chowk

S.No	Date	Net Wight	Vechile No	Visit
23	23/06/24	766.995	54	
24	24/06/24	800.35	57	
25	25/06/24	530.44	82	
26	26/06/24	733.295	59	
27	27/06/24	760.66	59	
28	28/06/24	899.64	58	
29	29/06/24	407.615	27	
30	30/06/24	352.205	29	
Total		18584.584	1385	

SURE TRAD RESEARCH PVT LTD (CHHAPPAN)
 Thomas Report - JUNE Skyam Chowk

S No	Date	Start time	End-time	Visit
1	1/06/24	6:00 AM	2:00 AM	
2	02/06/24	6:00 AM	2:00 AM	
3	03/06/24	6:00 AM	2:00 AM	
4	04/06/24	6:00 AM	2:00 AM	
5	05/06/24	6:00 AM	2:00 AM	
6	06/06/24	6:00 AM	2:00 AM	
7	07/06/24	6:00 AM	2:00 AM	
8	08/06/24	6:00 AM	2:00 AM	
9	09/06/24	6:00 AM	2:00 AM	
10	10/06/24	6:00 AM	2:00 AM	
11	11/06/24	6:00 AM	2:00 AM	
12	12/06/24	6:00 AM	2:00 AM	
13	13/06/24	6:00 AM	2:00 AM	
14	14/06/24	6:00 AM	2:00 AM	
15	15/06/24	6:00 AM	2:00 AM	
16	16/06/24	6:00 AM	2:00 AM	
17	17/06/24	6:00 AM	2:00 AM	
18	18/06/24	6:00 AM	2:00 AM	
19	19/06/24	6:00 AM	2:00 AM	
20	20/06/24	6:00 AM	2:00 AM	
21	21/06/24	6:00 AM	2:00 AM	
22	22/06/24	6:00 AM	2:00 AM	

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NET WEIGHT REPORT - NOVEMBER
Chhabra Shyam Chook

Date	NET WEIGHT	Vehicle	Visit
01/11/24	552.9	37	
02/11/24	447.705	33	
03/11/24	5115.305	36	
04/11/24	513.515	36	
05/11/24	676.445	47	
06/11/24	501.81	33	
09/11/24	504.02	35	
10/11/24	530.81	34	
11/11/24	534.12	35	
12/11/24	597.83	38	
13/11/24	603.505	38	
14/11/24	532.785	39	
15/11/24	581.305	39	
16/11/24	647.515	40	
17/11/24	630.58	40	
18/11/24	623.82	40	
19/11/24	669.47	43	
20/11/24	451.87	30	
21/11/24	709.79	44	
22/11/24	597.34	37	
23/11/24	602.575	41	
24/11/24	620.69	37	

NET WEIGHT REPORT - NOVEMBER

Chhabra Shyam Chook

Date	Net weight	Vehicle	Visit
25/11/24	709.905	41	
26/11/24	684.745	44	
27/11/24	718.89	44	
28/11/24	651.315	42	
29/11/24	648.03	42	
30/11/24	581.53	38	
Total	16640.2	1083	

Taroman Report - November

Chhabra Shyam Chook

Date	Start time	End Time	Visit
01/11/24	7:00 AM	3:30 AM	
02/11/24	7:00 AM	3:30 AM	
03/11/24	7:00 AM	3:30 AM	
04/11/24	7:00 AM	3:30 AM	
05/11/24	7:00 AM	3:30 AM	
06/11/24	7:00 AM	3:30 AM	
09/11/24	7:00 AM	3:30 AM	
10/11/24	7:00 AM	3:30 AM	
11/11/24	7:00 AM	3:30 AM	
12/11/24	7:00 AM	3:30 AM	
13/11/24	7:00 AM	3:30 AM	
14/11/24	7:00 AM	3:30 AM	
15/11/24	7:00 AM	3:30 AM	
16/11/24	7:00 AM	3:30 AM	
17/11/24	7:00 AM	3:30 AM	
18/11/24	7:00 AM	3:30 AM	
19/11/24	7:00 AM	3:30 AM	
20/11/24	7:00 AM	3:30 AM	
21/11/24	7:00 AM	3:30 AM	
22/11/24	7:00 AM	3:30 AM	
23/11/24	7:00 AM	3:30 AM	
24/11/24	7:00 AM	3:30 AM	

Taroman Report - November
Chhabra Shyam Chook

Date	Start time	End time	Visit
25/11/24	7:00 AM	3:30 AM	
26/11/24	7:00 AM	3:30 AM	
27/11/24	7:00 AM	4:00 AM	
28/11/24	7:00 AM	3:30 AM	
29/11/24	7:00 AM	3:30 AM	
30/11/24	7:00 AM	3:30 AM	

NET WEIGHT REPORT - DECEMBER
Shyam Chak - CHAKRA

Date	Net Weight	Vehicle	Visit
1/12/24	686.94	46	
2/12/24	653.985	41	
3/12/24	719.155	51	
4/12/24	708.96	47	
5/12/24	609.75	50	
6/12/24	476.54	34	
7/12/24	621.395	39	
8/12/24	672.85	44	
9/12/24	640.465	43	
10/12/24	658.755	43	
11/12/24	614.215	45	
12/12/24	624.58	40	
13/12/24	600.85	40	
14/12/24	600.82	38	
15/12/24	670.35	40	
16/12/24	750.81	51	
17/12/24	782.1	48	
18/12/24	717.905	46	
19/12/24	723.365	46	
20/12/24	723.365	47	
21/12/24	697.275	44	
22/12/24	754.17	50	

Totoman Report - Shyam Chak Chapra
- DECEMBER - 2024

Date	Start time	End Time	Visit
01/12/24	7:00	3:30	
02/12/24	7:00	3:30	
03/12/24	7:00	3:30	
04/12/24	7:00	3:30	
05/12/24	7:00	3:30	
06/12/24	7:00	3:30	
07/12/24	7:00	3:30	
07/12/24	7:00	4:00	
08/12/24	7:25	4:30	
09/12/24	7:00	3:30	
10/12/24	7:00	3:30	
11/12/24	7:00	3:30	
12/12/24	7:00	4:00	
13/12/24	7:00	4:00	
14/12/24	7:20	4:00	
15/12/24	7:25	4:00	
16/12/24	7:00	4:00	
17/12/24	7:00	4:00	
18/12/24	7:00	4:00	
19/12/24	7:00	4:00	
20/12/24	7:25	3:50	
21/12/24	7:30	4:20	

Toomari Report - Shyam Chak Ghhapra

23/12/24	7:20	3:30
24/12/24	7:30	3:30
25/12/24	7:00	3:30
26/12/24	7:30	4:00
27/12/24	7:10	
28/12/24		

NET WEIGHT REPORT - DECEMBER

SHYAM CHAK - GHAPRA

23/12/24	720.39	48
24/12/24	575.185	37
25/12/24	691.305	47
26/12/24	698.47	48
27/12/24		
28/12/24		

Community Health Centre Amnour, saran

सामुदायिक स्वास्थ्य केन्द्र अमनौर, सारण

Phone 9470003725

E-mail-phcamnour@gmail.com



बिहार सरकार



पत्रांक.....541

दिनांक....27.12.2024

HWC का नाम	वर्ष	OPD की संख्या	डारियाँ मरिजों कि संख्या	अभ्युक्ति
अति० प्रा० स्वास्थ्य केन्द्र कोरेयों	2023	5340	68	
	2024	7380	97	
HWC संडलपुर	2023	1764	52	
	2024	2820	63	
अति० प्रा० स्वास्थ्य केन्द्र कटसा	2023	5616	74	
	2024	7656	85	

नोट- 2023 के अपेक्षा 2024 में मरीजों की संख्या में वृद्धि हुई है।

(Handwritten Signature)
27/12/24

प्रभारी चिकित्सा पदाधिकारी
सामुदायिक स्वास्थ्य केन्द्र, अमनौर

X6

2

BIHAR STATE POLLUTION CONTROL BOARD
Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna - 800010

Ref. No. 2435

From:

Patna, dated: 16.11.23

S. Chandrasekar, IFS,
Member Secretary.

To

The Municipal Commissioner,
Chapra Municipal Corporation,
Chapra, Bihar.

Sub: Evaluation of Potential sanitary landfill site-regarding.

Ref: Schedules I & II of the Solid Waste Management Rules, 2016, checklist and .kml / shape file of Chapra Municipal Corporation, Chapra.

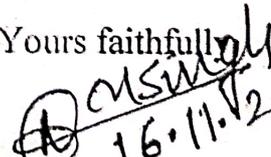
Sir,

With reference to the above mentioned subject and matter under reference, it is to inform that the landfill site has been evaluated on the basis of checklist and the related .kml / shape file submitted by Chapra Municipal Corporation, Chapra (a Google Map enclosed herewith).

For this landfill site, SEIAA, the appropriate approval authority may be approached for obtaining Environmental Clearance.

Encl: As above.

Yours faithfully


16.11.2023
A (S. Chandrasekar)
Member Secretary.



Bihar State Pollution Control Board
Parivesh Bhawan, Patliputra Industrial Area, Patliputra, Patna-800 010

Analysis Report

S. No.	Particulars	Details
1.	Name of the sampling location	Handpump Water, Sanjay Kumar Sah, Saran, PIN- 841311.
2.	Date of sample collection	27.12.2024
3.	Sample collected by	Ramagya Ram (FA).
4.	Nature of Sample	Handpump Water
5.	GPS Coordinate of sampling point	25.88137531, 84.90921862
6.	Date of sample submission	27.12.2024
7.	Sample received by	Central Laboratory, BSPCB, Patna
8.	Laboratory Reference No.	2327

S No.	Parameters	Date of Analysis	Result	Method of Analysis	Standards as per IS 10500:2012 Indian Standard Drinking Water- Specification	
					Acceptable Limit	Permissible Limit
1.	pH	27.12.2024	7.0	IS 3025 (Part-11)	6.5-8.5	No relaxation
2.	Turbidity (NTU)	27.12.2024	4.9	IS 3025 (Part-10)	1	5
3.	Electrical Conductivity (micro mhos/cm)	27.12.2024	1066
4.	Total Hardness as CaCO ₃ (mg/L)	02.01.2025	474	IS 3025 (Part-21)	200	600
5.	Calcium Hardness as Ca (mg/L)	02.01.2025	127.34	IS 3025 (Part-40)	75	200
6.	Magnesium Hardness as Mg (mg/L)	02.01.2025	37.90	IS 3025 (Part-46)	30	100
7.	Chloride (mg/L)	02.01.2025	95.0	IS 3025 (Part-32)	250	1000
8.	Alkalinity as CaCO ₃ (mg/L)	02.01.2025	256	IS 3025 (Part-23)	200	600
9.	Phosphate (mg/L)	02.01.2025	0.07	IS 3025 (Part-31)
10.	Nitrate as N (mg/L)	...	NA	IS 3025 (Part-34)	45	No Relaxation
11.	Ammonical Nitrogen as N (mg/L)	02.01.2025	BDL	IS 3025 (Part-34)	0.5	No Relaxation
12.	Fluoride (mg/L)	02.01.2025	0.94	IS 3025 (Part-60)	1.0	1.5
13.	Sulphate (mg/L)	02.01.2025	46.61	IS 3025 (Part-24)	200	400

Signature
08/01/2025

237

14.	Total Suspended Solids (mg/L)	02.01.2025	8.0	IS 3025 (Part-17)
15.	Total Dissolved Solids (mg/L)	02.01.2025	722	IS 3025 (Part-16)	500	2000
16.	Total Coliform (TC) (MPN/100)	03.01.2025	240	MPN	Shall not be detectable in any 100 ml sample.	...
17.	Facal Coliform (FC) (MPN/100)	03.01.2025	70	MPN
18.	Iron (mg/L)	03.01.2025	BDL	IS 3025 (Part-53)	0.3	No Relaxation
19.	Lead (mg/L)	03.01.2025	BDL	IS 3025 (Part-47)	0.01	No Relaxation

Remark: Total Coliform & Facal Coliform are beyond the limit.

Shabnam Rani
8/1/25

Report prepared by

(Shabnam Rani, JRF)

NCS Singh
08.01.25

Report verified by

(Nalini Mohan Singh)
Scientist

08.01.2025

(Anil Kumar)

Board Analyst

Board Analyst
Bihar State Pollution Control Board
PATNA



27 December 2024 12:06
25.88137526N 84.9092186E

345° N

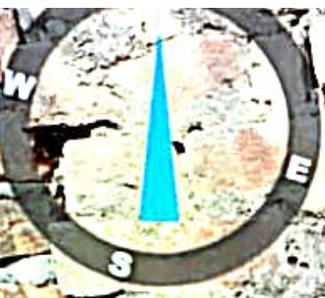
Ram Chak
Saran Division
Bihar

Altitude: -13.2m

Speed: 0.0 km/h

Index number: 886





27 December 2024 12:06
25.88137518N 84.90921854E

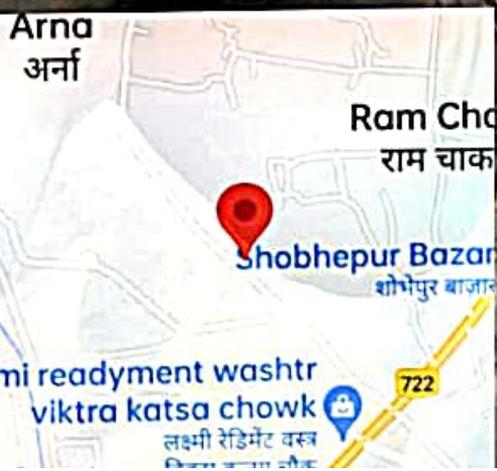
344° N

Ram Chak
Saran Division
Bihar

Altitude: 13.1m

Speed: 0.0km/h

Index number: 887



mi readyment washt
viktra katsa chowk
लक्ष्मी रेडिमेंट वस्त्र
बिहार काठमांडौ



27 December 2024 12:06
25.88137531N 84.90921862E

345° N

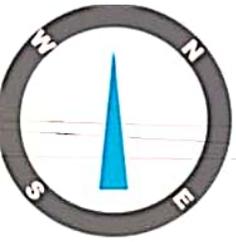
Ram Chak
Saran Division
Bihar

Altitude: -13.1m

Speed: 0.0 km/h

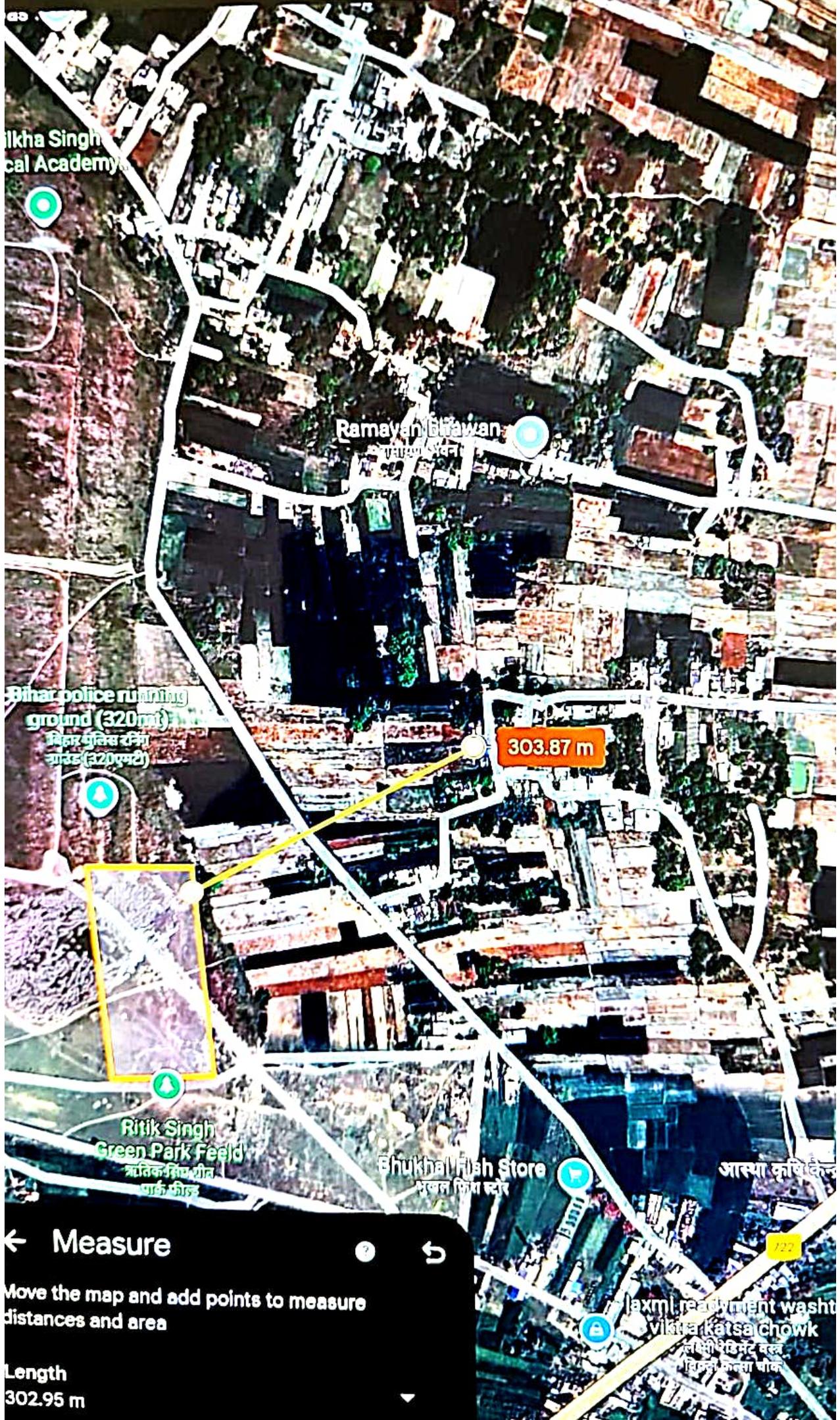
Index number: 885





27 December 2024 12:28
 25.88008315N 84.90645935E
 312° NW
 Manipur Bridge
 Katase
 Saran Division
 Bihar
 Altitude: 50m
 Speed: 0.0km/h
 Index number: 897





Ikha Singh
cal Academy

Ramayan Bhawan

Bihar police running
ground (320m)
बिहार पुलिस रनिंग
ग्राउंड (320 मीटर)

303.87 m

Ritik Singh
Green Park Feeld
रितिक सिंग ग्रीन
पार्क फील्ड

Bhukhal Fish Store
भुखल फिश स्टोर

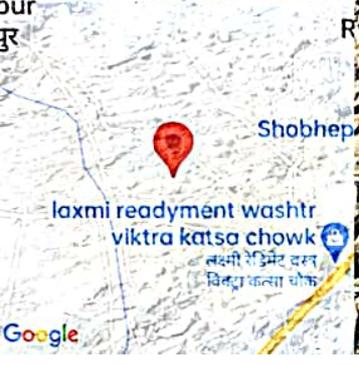
आस्था कृषि केन्द्र

← Measure

Move the map and add points to measure
distances and area

Length
302.95 m

Jaxmi readyment washt
vilaka katsa chowk
जखी रीडिमेंट वॉश
विलाका कटसा चौक



27 December 2024 12:28
 25.88008488N 84.90643832E
 315° NW
 Manpur Bridge
 Katsa
 Saran Division
 Bihar
 Altitude: 151m
 Speed: 0.0 km/h
 Index number: 898



Item No.4

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

(Through Physical Hearing with Hybrid Option)

Original Application No. 18/2025/EZ
(Earlier O.A. No. 1315/2024/PB)

Ramesh Prasad Singh

Applicant(s)

Versus

State of Bihar & Ors.

Respondent(s)

Date of hearing: 29.05.2025

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

Applicant(s): Mr. Upendra Yadav, Advocate for Applicant (in Virtual Mode)

Respondent(s): Mr. Surendra Kumar, Advocate for State of Bihar
Ms. Amrita Pandey, Advocate for BSPCB (in Virtual Mode)
Mr. Ashok Prasad, Advocate for CPCB (in Virtual Mode)
Mr. Indu Bhushan, Advocate a/w Mr. Ghanshyam Pandey, Advocate (in Virtual Mode) for R-4

ORDER

1. Joint Committee was supposed to file inspection Report but only interim Report dated 27.12.2024 was filed along with the affidavit of District Magistrate, Chapra and no final Report has been filed.

2. Learned Counsel appearing for respondent 1 i.e., District Magistrate, Chapra states that yesterday, Report has been filed but there are some defects which shows that District Magistrate, Chapra is very casual and negligent in complying with Tribunal's order in submitting Report well in time.

3. In the circumstances, we direct District Magistrate, Chapra to appear in person by virtual mode before Tribunal on the next date to

explain as to why directions of Tribunal in submission of factual report have not been complied within the time provided in the order.

4. List on 18.08.2025.

Sudhir Agarwal, JM

Dr. Arun Kumar Verma, EM

May 29, 2025
Original Application No. 18/2025/EZ
(Earlier O.A. No. 1315/2024/PB)
R



Mailbox of surendra_kr15@rediffmail.com

Subject: OA/18/25

From: Surendra Kumar <surendra_kr15@rediffmail.com> on Thu, 14 Aug 2025 11:03:12

To: "amritalegal " <amritalegal@gmail.com>, "ghanshyamlegal " <ghanshyamlegal@gmail.com>

1 attachment(s) - IA_for_dispending_with_personal_appearance_and_modification_in_OA_18_of_25.pdf (20.97MB)

Respected all,
Please find attached herewith the copy of the Interlocutory Application along with all its annexures.

Regards
Surendra Kumar
Advocate
